COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 295 OF 2016

Dated: 25th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Ultratech Cement Ltd. ... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. S. Venkatesh for R-1

Mr. M. G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Mr. Ghanshyam (Rep.) for R-2

ORDER

In view of the fact that there is a change in the counsel, two weeks more time is granted for filing undertaking as directed in the order dated 10.08.2017 and to file the rejoinder as well.

List the matter on 23.10.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson